

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3179**

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

SMUGGLING INSTANCES

3179. SHRIMATI PRATIMA MONDAL:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether instances of smuggling of various items including weapons, drugs, tobacco products etc. are on the rise in the country;

(b) if so, the details of the cases reported along with the quantum of items seized during each of the last three years and the current year, State-wise; and

(c) the steps taken by the Government to check such cases of smuggling?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): As per the latest data published by the National Crime Records Bureau (NCRB) pertaining to the year 2020, state-wise details of cases Registered under the Narcotic Drugs & Psychotropic Substances Act, and cases related to Illegal/Unlicensed Arms under the Arms Act, for the years 2018, 2019 & 2020, are at Annexure-I. The details of State/UT-wise Seizures under the Narcotic Drugs & Psychotropic Substances Act for the year 2018, 2019 & 2020 are at Annexure-II and details of State/UT-wise Arms Seized under Arms Act for the year 2018, 2019 & 2020 are at Annexure-III. The Details of State-wise seizures of

Tobacco Products during 2018-19 to 2021-22, as reported by the Central Board of Indirect Taxes and Customs(CBIC), are at Annexure-IV.

(c) The Government is taking various steps to check smuggling of drugs, weapons and tobacco products. Some of these measures are as follows:-

(i) The Government has introduced the Narco Coordination Centre (NCORD) in 2016 to have effective coordination of action among various Ministries, Departments, law enforcement agencies of the Central and the States. The mechanism was restructured in 2019 into a 4 tier structure:-

- 1) Apex Committee (Headed by the Union Home Secretary)**
- 2) Executive Committee (Headed by the Special Secretary (IS), MHA).**
- 3) State Level Committee (Headed by the State Chief Secretary of the concerned State).**
- 4) District Level Committee (Headed by the District Magistrate)**

- (ii) **India has signed 26 Bilateral Agreements, 15 Memorandum of Understandings and 02 Agreements on Security Cooperation with different countries for combating illicit trafficking of Narcotics Drugs and Psychotropic Substance and Chemical Precursors as well as related offences.**
- (iii) **The Narcotics Control Bureau co-ordinates with various international organizations such as SAARC Drug Offences Monitoring Desk (SDOMD), Brazil, Russia, India, China and South Africa (BRICS), Colombo Plan, Association of Southeast Asian Nations (ASEAN), ASEAN Senior Officials on Drug Matters (ASOD), Bay of Bengal Initiative For Multi-Sectoral Technical and Economic Co-Operation (BIMSTEC), Shanghai Council Cooperation (SCO), United Nations Office on Drugs and Crime (UNODC), International Narcotics Control Board (INCB) etc. for sharing information and intelligence to combat trans-national drug trafficking.**
- (iv) **The Arms Act, 1959, has elaborate regulatory provisions, under Sections 19 to 25 of the Act, to curb illegal trade in firearms. Under the Act, in addition to the State Police Authorities, personnel of**

Central Armed Police Forces have been empowered to search and seize arms and ammunition, illegally held/traded by any person. Penal provisions for illicit trafficking of firearms have also been made more stringent vide the Arms (Amendment) Act, 2019. The Union Government has issued advisories to States/UTs from time to time to take strict action against the offenders.

- (v) The field formations and the Directorate General of Revenue Intelligence (DGRI) under the Central Board of Indirect Taxes and Customs (CBIC) keep constant vigil on illicit imports/smuggling of goods. On detection of cases, strict action is taken in accordance with the Customs Act, 1962 and other existing provisions of laws, as applicable.**

Details of Cases Registered under the Narcotic Drugs & Psychotropic Substances Act Cases and Illegal/Unlicensed Arms under Arms Act for the year 2018, 2019 & 2020

SL	State/UT	Cases Registered under the Narcotic Drugs & Psychotropic Substances Act			Cases Registered under Illegal/Unlicensed Arms under Arms Act		
		2018	2019	2020	2018	2019	2020
1	Andhra Pradesh	534	717	866	23	33	24
2	Arunachal Pradesh	122	124	132	9	4	6
3	Assam	478	841	983	224	223	241
4	Bihar	615	697	964	2566	2976	3166
5	Chhattisgarh	712	707	875	123	123	64
6	Goa	222	218	147	4	7	9
7	Gujarat	150	289	308	497	528	546
8	Haryana	2587	2677	3060	1929	1995	2185
9	Himachal Pradesh	1342	1439	1538	8	5	7
10	Jharkhand	237	242	415	533	502	490
11	Karnataka	1030	1652	4054	59	73	88
12	Kerala	8724	9245	4968	66	85	80
13	Madhya Pradesh	1874	3432	3155	4113	3832	3246
14	Maharashtra	12195	14158	4714	587	906	713
15	Manipur	381	338	304	16	18	28
16	Meghalaya	81	117	76	17	3	14
17	Mizoram	164	160	97	2	8	4
18	Nagaland	66	142	115	78	72	91
19	Odisha	573	980	1179	359	92	11
20	Punjab	11654	11536	6909	265	312	357
21	Rajasthan	1862	2592	2743	1909	2092	2458
22	Sikkim	7	20	19	0	0	3
23	Tamil Nadu	3717	4329	5403	72	151	177
24	Telangana	311	464	509	31	24	3
25	Tripura	431	316	307	10	8	3
26	Uttar Pradesh	8821	10198	10852	21549	25358	26305
27	Uttarakhand	1064	1396	1282	823	1028	768
28	West Bengal	1479	1421	1626	1679	2280	1099
	TOTAL STATE(S)	61433	70447	57600	37551	42738	42186
29	A&N Islands	49	133	55	0	0	0
30	Chandigarh	178	226	134	9	9	29
31	D&N Haveli and Daman & Diu+	3	0	5	6	2	0
32	Delhi	507	712	748	1135	2252	2059
33	Jammu & Kashmir*	938	1173	1222	154	113	120
34	Ladakh	-	-	2	-	-	0
35	Lakshadweep	8	4	4	0	0	0
36	Puducherry	21	26	36	0	0	0
	TOTAL UT(S)	1704	2274	2206	1304	2376	2208
	TOTAL (ALL INDIA)	63137	72721	59806	38855	45114	44394

Source: Crime in India, NCRB

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT

* Data of erstwhile Jammu & Kashmir State including Ladakh

Details of State/UT-wise Seizures under the Narcotic Drugs & Psychotropic Substances Act for the year 2018, 2019 & 2020

SL	State/UT	2018			2019			2020		
		Drugs Seized in KGs	Drugs Seized in Numbers	Drugs Seized in Ltrs	Drugs Seized in KGs	Drugs Seized in Numbers	Drugs Seized in Ltrs	Drugs Seized in KGs	Drugs Seized in Numbers	Drugs Seized in Ltrs
1	Andhra Pradesh	33930.522	0	0	66669.529	160	0	106042.775	0	0
2	Arunachal Pradesh	1869.208	874	0	1993.75	0	0	4032.54	0	0
3	Assam	15485.596	163525	54346.2	17352.544	1604127	7377.658	9256.162	1138466	8554.8
4	Bihar	32442.97	20516	2053.46	5124.761	4910	675.26	13162.231	333	5933.7
5	Chhattisgarh	36785.864	127277	3457.72	19953.225	86079	1308.5	29743.484	96445	988.31
6	Goa	79.469	0	0	85.215	2	0	149.542	0	0
7	Gujarat	12780.186	27126	0	14923.489	4200	0	13213.214	33030	894.325
8	Haryana	16233.507	727425	1257.723	16806.228	892131	36479.2	24695.602	1666911	2197.8
9	Himachal Pradesh	1072.006	160609	496.1	1763.853	200386	970	3899.779	3210547	14
10	Jharkhand	3463.958	1835	98.105	4073.335	3834	455.816	8830.645	4882	345.23
11	Karnataka	7489.246	2871	6	7800.718	1705	5	21729.793	12246	1.61
12	Kerala	1378.325	21075	0.012	2548.475	5661	0	3060.459	1444	2.1
13	Madhya Pradesh	3118721.42	629315	570.8	60864.128	40839	4260.01	58084.552	279760	13611.3
14	Maharashtra	19764.338	143022	908.8	20622.717	3220	4191.712	28832.304	66027	519.1
15	Manipur	40275.137	347309	6.544	46378.744	393309	48.324	4533.641	1117388	5908.02
16	Meghalaya	1417.747	69592	0	1281.983	36	79	989.816	4234	2
17	Mizoram	250.791	100	0	991.189	0	0	617.735	470	13.28
18	Nagaland	2819.686	47125	300	1732.271	260849	1.134	791.676	179373	76.6
19	Odisha	50759.897	1628	726	61993.835	0	1112.2	81847.001	0	0
20	Punjab	50045.181	6397919	368.401	44239.07	10214701	1526.716	37364.676	44649858	4517.19
21	Rajasthan	111430.2	1215771	201.86	310732.428	1510447	206.2	148602.246	3285638	64.82
22	Sikkim	15000	1040	5	16.798	0	0	50000.387	19	0
23	Tamil Nadu	12115.702	149032	0	28757.502	420	0	298785.294	5554	0
24	Telangana	6054.095	0	0	13278.093	264	0	19708.291	509	150
25	Tripura	62674.611	643755	23017.8	15858.949	2156754	858528.82	14007.145	539241	10436.62
26	Uttar Pradesh	221760.042	306740	7172146.16	272197.319	1355373	10791849.8	327420.562	1401062	965896.17
27	Uttarakhand	1609.563	117215	0	2073.105	52149	94	1848.326	450215	24
28	West Bengal	31079.905	15241	15692.604	36834.86	400747	21316.335	25509.802	363396	40627.132
	TOTAL STATE(S)	3908789.172	11337937	7275659.289	1076948.113	19192303	11730485.7	1336759.68	58507048	1060778.10
29	A&N Islands	67.963	0	0	121.999	11761	78.2	159.235	921	0
30	Chandigarh	51.709	5216	5.4	398.727	15098	2.4	95.953	5501	5.78
31	D&N Haveli and Daman & Diu+	24.769	0	0	0	0	0	7.36	0	0
32	Delhi	6145.663	738256	1120	7895.937	1465832	3000	5483.247	123220	2558
33	Jammu & Kashmir*	19353.677	87713	7997.22	26517.388	164428	2133.3	27361.353	618361	40890.11
34	Ladakh	-	-	-	-	-	-	0	0	0
35	Lakshadweep	0.65	0	0	0.466	0	0	0.936	0	0
36	Puducherry	13.541	0	0	0	0	0	77.155	0	0
	TOTAL UT(S)	25657.972	831185	9122.62	34934.517	1657119	5213.9	33185.239	748003	43453.89
	TOTAL (ALL INDIA)	3934447.144	12169122	7284781.909	1111882.63	20849422	11735699.6	1369944.919	59255051	1104231.99

Source: Crime in India, NCRB

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 & 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh during 2018 & 2019

Details of State/UT-wise Arms Seized under Arms Act for the year 2018, 2019 & 2020

SL	State/UT	2018	2019	2020
1	Andhra Pradesh	59	55	57
2	Arunachal Pradesh	53	60	34
3	Assam	323	335	365
4	Bihar	4160	3571	3742
5	Chhattisgarh	1025	873	581
6	Goa	7	8	15
7	Gujarat	613	643	650
8	Haryana	2177	2185	2428
9	Himachal Pradesh	23	17	29
10	Jharkhand	736	782	705
11	Karnataka	126	142	170
12	Kerala	211	203	136
13	Madhya Pradesh	14227	14281	11388
14	Maharashtra	1647	2606	2646
15	Manipur	66	45	99
16	Meghalaya	96	7	27
17	Mizoram	3	8	10
18	Nagaland	106	102	121
19	Odisha	357	110	20
20	Punjab	573	750	881
21	Rajasthan	7334	7130	5453
22	Sikkim	0	0	3
23	Tamil Nadu	167	291	364
24	Telangana	146	104	88
25	Tripura	20	16	11
26	Uttar Pradesh	34105	36913	37616
27	Uttarakhand	1234	1218	835
28	West Bengal	2796	3718	1852
	TOTAL STATE(S)	72390	76173	70326
29	A&N Islands	0	1	0
30	Chandigarh	9	12	35
31	D&N Haveli and Daman & Diu+	6	2	0
32	Delhi	2057	3954	3736
33	Jammu & Kashmir*	433	327	484
34	Ladakh	-	-	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	TOTAL UT(S)	2505	4296	4255
	TOTAL (ALL INDIA)	74895	80469	74581

Source: Crime in India, NCRB

Note : '+' Combined data of erstwhile D&N Haveli UT and Daman & Diu UT during 2018 & 2019

*' Data of erstwhile Jammu & Kashmir State including Ladakh during during 2018 & 2019

Details of State-wise seizures of Tobacco Products during 2018-19 to 2020-21

State/UT	2018-2019		2019-2020		2020-2021	
	Cigarettes (Quantity in no. of sticks)	Other Tobacco Products (Quantity in Kgs)	Cigarettes (Quantity in no. of sticks)	Other Tobacco Products (Quantity in Kgs)	Cigarettes (Quantity in no. of sticks)	Other Tobacco Products (Quantity in Kgs)
Andhra Pradesh	71929	0	1896212	0	3035832	0
Bihar & Jharkhand	74449227	269	7141362	785	2116589	5309
Delhi	78000	0	1756120	0	18715920	0
Gujarat	220440	0	25509	0	22000	0
Karnataka	6085336	0	3813840	0	418340	0
Kerala	8199930	0	4806841	0	1351920	0
Madhya Pradesh	0	0	0	0	100420	0
Maharashtra & Goa	13454980	0	5869478	0	19261080	0
North Eastern Region	37032960	0	31228080	0	44429840	0
Odisha	13000	0	79800	0	194400	0
Punjab	1549720	0	7362336	0	8257832	0
Rajasthan	9533920	0	16722640	0	4341400	0
Tamil Nadu	4162940	6237.48	9537514	4092.44	1377390	868.7
Telangana	1377728	0	1640010	0	242200	0
UP & Uttarakhand	8310880	0	7351760	0	22836080	0
West Bengal	5548646	0	10204760	0	10139768	0

Source: CBIC